

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 19-03-2018

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 154 of 2016(SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/ 1V/ 2014  Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others  <b>Vs</b>  The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 8 others	M/s. Thakur Rajkumar Singh  <b>Party in person</b>  M/s.Yasmeen Ali for R1 to R3 and R5 to R7 M/s.T.Saikrishnan for R4 M/s. K.Sai Rama Murthy for R8, R9	<b>27.04.2018</b>
2	Application No. 156 of 2016 (SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014,  Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others  <b>Vs</b>  The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and others	Mr. Thakur Rajkumar Singh  <b>Party in person</b>  Mr.T.Saikrishnan for R2,3,4 Smt.Yasmeen Ali for R1,R5, R6 and R7 to R10 Mr.D.Sreenivasan for R11 Mr.N.Purushothaman for R12 Mr.Stanley Hebzon Singh for R21 to 23 M/s.Kolluri Mahesh – R13 Party-in-Person M/s.Boini Balaji – R14 Party-in-Person Mr.Md.Asif – R16 Party-in-Person M/s.Anwarunissa – R17 Party-in-Person Mr.T.Pandu Ranga	<b>27.04.2018</b>

			<p>Reddy – R18 Party-in-Person Mrs.Edla Ramesh – R19 Party-in-Person M/s.Nandaram Lalitha – R20 Party-in-Person</p>	
3	Application No.02 of 2017(SZ)	<p>Meenava Thanthai K.R. Selvaraj Kumar Meenavar Nala Sangam Rep., by its President, M.R.Thiyagarajan, Chennai <b>Vs</b> The Chairman National Coastal Zone Management Authority, Govt. of India MoEF &amp; CC, New Delhi and 8 others</p>	<p>K. Mageshwaran <b>Counsel for Applicant</b>  M/s.Me.Saraswathy for R1 M/s. M.K.Subramanian E.Manoharan &amp; for R2 to R5,R8 M/s. S. Ramasubramanian Associates for R9</p>	<b>27.04.2018</b>
4	<b>Application No.17 of 2013 (SZ) (W.P. No. 29432 of 2012, Madras HC)</b>	<p>M/s. Balasubramaniam Charcoal Unit, Rep. by its Proprietor, Veeranampalayam, Thiruppur District. <b>Vs</b> The District Environmental Engineer, Perundurai and others</p>	<p>M/s. N.S. Sivakumar <b>Counsel for Applicant</b>  M/s. H. Yasmeen Ali for R1 M/s. Naveen Kumar Moorthy for R2</p>	<b>27.04.2018</b>
5	<b>Application No.24 of 2013 (SZ)</b>	<p>M/s Ozone Care Public Welfare Association, Kangayam Taluk, Thiruppur District <b>Vs</b> The Chairman, TNPCC, Chennai and others</p>	<p>Shri. C. Prakasam <b>Counsel for Applicant</b> M/s. Yasmeen Ali for R1 &amp; R2 M/s. Madhumati Ilango &amp; Shankar for R3, R4, R5 &amp; R8 M/s. Manohar and L.G. Sahadevan for R6 M/s. K. Murugan for R7 M/s. A.Madhumathi for R9</p>	<b>27.04.2018</b>
6	<b>Application No.285 of 2013 (SZ) (THC)</b>	<p>M/s. Gee Carbons, Kangayam Taluk, Thiruppur District <b>Vs</b></p>	<p>M/s. A. Madhumathi <b>Counsel for the Applicant</b>  M/s. H. Yasmeen Ali for R1</p>	<b>27.04.2018</b>

	(WP No. 23784 of 2012, Madras HC)	The DEE, TNPCB, Erode District and others	M/s. Naveen Kumar Moorthy for R2	
7	Application No.286 of 2013(SZ) (THC) (WP No. 28817 of 2012, Madras High Court)	M/s. United Carbons, Kangeyam Taluk, Thiruppur District <b>Vs</b> The DEE, TNPCB, Erode District and others	M/s V. Manokaran, L.G. Sahadevan <b>Counsel for the Applicant</b>  M/s. H. Yasmeen Ali for R1 M/s. M.K Subramanian P.Velmani for R3	27.04.2018
8	Application No.287 of 2013 (SZ) (THC) (WP No. 28818 of 2012, Madras High Court)	M/s. Gee Carbons, Kangeyam Taluk, Thiruppur District <b>Vs</b> The DEE, TNPCB, Erode District and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b> M/s. H. Yasmeen Ali for R1 M/s. Naveen Kumar Moorthy for R2 M/s.M.K Subramanian P.Velmani for R3	27.04.2018
9	Application No.288 of 2013(SZ)(THC) (WP No. 28819 of 2012, Madras High Court)	M/s. Subbayan & Co, Kangeyam Taluk, Thiruppur Dist <b>Vs</b> The DEE, TNPCB, Erode Dist. and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b> Smt. H. Yasmeen Ali for R1 Sri.Naveen Kumar Moorthy for R2 Mr. M.K Subramanian P.Velmani for R3	27.04.2018
10	Application No.289 of 2013(SZ) (THC) (WP No. 23783 of 2012, Madras High Court)	M/s. Subbayan & Co, Kangeyam Taluk, Thiruppur Dist. <b>Vs</b> The DEE, TNPCB, Erode Dist and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b> Smt. H. Yasmeen Ali for R1 Sri. Naveen Kumar Moorthy for R2	27.04.2018
11	Application No 112 of 2015(SZ)	M/s United Carbon Rep. by its Partner Mr. K.Vikram, Thiruppur Dist. <b>Vs</b> The Chairman, TNPCB, Chennai and others	M/s Y. Arunagiri and P. Ramesh <b>Counsel for Applicant</b> Smt. Yasmeen Ali for R1 & R2	27.04.2018

12	Application No. 184 of 2015 (SZ)	M/s United Carbon, Rep. by its Managing Partner K.Jayantahn, Thiruppur District <b>Vs</b> The Chairman, TNPCB, Chennai and others	M/s. V. Manohar & L.G. Sahadevan <b>Counsel for Applicant</b>  Smt.Yasmeen Ali for R1 to R3	<b>27.04.2018</b>
13	Application No. 252 of 2016 (SZ)	K.L Mahendraprasath, Aravakurichi Taluk, Karur District <b>Vs</b> The District Collector, Karur District, Karur	M/s.R.Jayaprakash <b>Counsel for Applicant</b>  M/s.E.Manoharan for R1,R4 M/s.H.Yasmeen Ali for R2 M/s.M.Venugopal for R3	<b>27.04.2018</b>
14	Application No.220 of 2017 (SZ)	P.Subbaiyan, Arachalur Village, Erode Dt. <b>Vs</b> The District Collector, Erode District, Erode and 3 others	M/s. V.S.Kesavan <b>Counsel for Applicant</b> M/s.E.Manoharan for R1 M/s.H.Yasmeen Ali for R2 & R3	<b>27.04.2018</b>

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
15	Application No.33 of 2016(SZ)	Vakkanti Koteswar rao, Nalgonda Dist., Telangana state. <b>Vs</b> Union of India, MoEF & CC, Rep. by its Secretary, New Delhi and 7 others	M/s. Stanly Hebzon Singh <b>Counsel for Applicant</b> M/s. M. Sumathi for R1 Ms. H. Yasmeen Ali for R2, R3, R5, R6, R9 Mr. T. Sai Krishnan for R4 & R7 M/s. Narayanasamy for R8	<b>27.04.2018</b>
16	M.A.No.119 of 2017(SZ) <b>IN</b> Application No. 37 of 2015 (SZ)	Human Rights & Consumer Protection Cell Trust, Serilingampally, Hyderabad, Telangana State <b>Vs</b> The State of Telangana,	Shri. Thakur Rajkumar Singh <b>Party in Person</b> M/s.Yasmeen Ali for R1, R4 and R5 M/s D.Sreenivasan, K.Prakash for R2 M/s.T.Sai Krishnan for R3	<b>27.04.2018</b>

	Application No. 37 of 2015 (SZ)	Hyderabad, Telangana State and 6 others  Human Rights & Consumer Protection Cell Trust, Serilingampally, Hyderabad, Telangana State <b>Vs</b> The State of Telangana, Hyderabad, Telangana State and 6 others	K.V.S. Phani Chandar and P.Premkumar for R6 & R7  Shri. Thakur Rajkumar Singh <b>Party in Person</b>  M/s.Yasmeen Ali for R1, R4 and R5 M/s D.Sreenivasan, K.Prakash for R2 M/s.T.Sai Krishnan for R3 K.V.S. Phani Chandar and P.Premkumar for R6 & R7	
17	M.A.No.118 of 2017 <b>IN</b> Application No. 115 of 2016(SZ)  Application No. 115 of 2016(SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014 Rep. by its Chairman, Thakur Rajkumar Singh, Serilingampally, Hyderabad <b>Vs</b> The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 5 others  Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014 Rep. by its Chairman, Thakur Rajkumar Singh, Serilingampally, Hyderabad <b>Vs</b> The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 5 others	Mr. Thakur Rajkumar Singh <b>Party in person</b>  Mrs. H.Yasmeen Ali for R1, R4 & R6 Mr. T.Sai Krishnan for R2 & R3 M/s. D.Sreenivasan K.Prakash for R5  Mr. Thakur Rajkumar Singh <b>Party in person</b>  Mrs. H.Yasmeen Ali for R1, R4 & R6 Mr. T.Sai Krishnan for R2 & R3 M/s. D.Sreenivasan K.Prakash for R5	<b>27.04.2018</b>

18	Application No.203 of 2015(SZ)	<p>Karivetty, Katthalai, Mummudicholagam, Sathappadi, U. Adhanoor, Valayamadevi, Valayamadevi Keel Villager Land, House and Plot Owner Association, Rep. by its President Mr. R. Kaliamoorthy, Cuddalor Dist.</p> <p><b>Vs</b></p> <p>The Govt of India Rep by its Secretary MoEF, New Delhi and 5 others</p>	<p>M/s. Thangavel <b>Counsel for Applicant</b></p> <p>M/s. M. Sumathi for R1 M/s. E. Manoharan for R2, R3, R4 M/s. N. Nithyanantham for R5 M/s. R. Dhanasekar for R6</p>	27.04.2018
19	<b>Application No. 422 of 2013 (SZ)</b>	<p>L.G. Saha Devan, Thambu Chetty Street, Chennai</p> <p><b>Vs</b></p> <p>Union of India, Rep. by its Secretary to Government, MoEF, New Delhi &amp; 13 others</p>	<p>M/s. A. Yogeswaran <b>Counsel for Applicant</b></p> <p>M/s. M. Sumathi for R1 M/s. Vijayamahanath for R2, R3 &amp; R4 M/s. Ramasubramanian Associates for R5 &amp; R6 M/s. Rita Chandrasekhar for R10 M/s. E. Manoharan for R7 to R9, R11, R12 &amp; R13 M/s. Su. Srinivasan for R14</p>	27.04.2018

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